### GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3424 TO BE ANSWERED ON 9.12.2019

#### **ENCROACHMENT OF MONUMENTS**

#### 3424. DR. NISHIKANT DUBEY:

Will the Minister of CULTURE be pleased to state:

- (a) the number of historical sites/monuments protected by the Archaeological Survey of India in the country, including in Delhi region and Andhra Pradesh:
- (b) the number of such sites/ monuments encroached upon;
- (c) whether the Government is planning to adopt strict measures to prevent encroachment of these sites/monuments; and
- (d) if so, the details thereof along with action taken by the Government to address the issue?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM (PRAHLAD SINGH PATEL)

- (a) There are 3691 monuments/sites protected by the Archaeological Survey of India in the country, including in Delhi region and Andhra Pradesh. The details of monuments/sites (State/UT-wise) is at Annexure-I.
- (b) Details are at Annexure-II.
- (c)&(d) Pro-active steps are taken by Archaeological Survey of India under the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 to keep the historical monuments free from encroachments in all the States and UTs. However, for removal of encroachment Archaeological Survey of India is completely dependent on State Governments.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.3424 FOR 9.12.2019

ABSTRACT OF NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

SI.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir (U.T.)	56
12.	Jharkhand	12
13.	Karnataka	506
14.	Kerala	28
15.	Ladakh (U.T.)	14
16.	Madhya Pradesh	292
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	80
20.	Mizoram	01
21.	Nagaland	04
22.	N.C.T. Delhi	174
23.	Odisha	80
24.	Puducherry (U.T.)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	413
30.	Tripura	08
31.	Uttar Pradesh	745
32.	Uttarakhand	42
33.	West Bengal	136
	TOTAL	3691

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3424 FOR 9.12.2019

## NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES (STATE/UT-WISE) WHICH ARE ENCROACHED UPON

SI. No.	Name of State / UT	Number of Centrally protected monuments/sites under encroachments
1.	Assam	6
2.	Bihar	6
3.	Chhattisgarh	7
4.	Delhi	11
5.	Himachal Pradesh	3
6.	Haryana	7
7.	Karnataka	48
8.	Madhya Pradesh	2
9.	Maharashtra	46
10.	Odisha	6
11.	Punjab	7
12.	Tamil Nadu	74
13.	Rajasthan	22
14.	Uttar Pradesh	75
15.	West Bengal	1
	Total:	321